

O.I.H.

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION

LOK SABHA

UNSTARRED QUESTION NO. 6383

TO BE ANSWERED ON APRIL 12, 2017

CRITERIA OF PUCCA HOUSES

No. 6383

SHRIMATI RANJANBEN BHATT:

SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether the Government has taken a decision to do away with the criteria of a pucca house owner excluded from benefit of Pradhan Mantri Awas Yojana and if so, the details thereof;

(b) whether the Government proposes to provide pucca house to the people living below poverty line in the country including Gujarat and if so, the details thereof, State-wise; and

(c) the details of the implementation of a national rental housing policy?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION

(RAO INDERJIT SINGH)

(a): No such decision has been taken to do away with the criteria of a pucca house owner excluded from benefit of Pradhan Mantri Awas Yojana (Urban) {PMAY (U)} mission.

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(b): 'Land' and 'Colonization' are State subjects and it is the responsibility of the State / UT Governments to provide housing to all its citizens including those belonging to vulnerable categories among the urban poor. In order to supplement the efforts of the States/UTs, Government is implementing PMAY (U) mission to provide central assistance houses to all eligible families/beneficiaries.

State/UT-wise details of houses sanctioned and constructed for urban poor including the State of Gujarat under PMAY(U) mission, are Annexed.

(c) : National Urban Rental Housing Policy (NURHP) has not been finalized.

Including Gujarat, State/UT wise details of houses and central assistance sanctioned to provide pucca house to Urban Poor under PMAY(Urban)

[as on 3rd April 2017]

Sl. No.		Name of the State/ UT	Central Assistance involved (Rs. In Cr.)	Houses involved
1	States	Andhra Pradesh	2,943.34	1,95,022
2		Bihar	1,452.51	88,254
3		Chhattisgarh	444.03	29,944
4		Goa	0.20	10
5		Gujarat	1,985.24	1,42,696
6		Haryana	222.86	4,221
7		Himachal Pradesh	96.39	4,885
8		Jammu & Kashmir	103.98	6,236
9		Jharkhand	1,006.53	64,555
10		Karnataka	2,490.53	1,46,466
11		Kerala	450.05	28,237
12		Madhya Pradesh	3,235.52	2,09,036
13		Maharashtra	1,886.55	1,24,619
14		Orissa	823.39	48,845
15		Punjab	599.22	42,637
16		Rajasthan	681.03	37,617
17		TamilNadu	3,479.43	2,27,700
18		Telangana	1,250.10	82,949
19		Uttar Pradesh	462.10	20,467
20		Uttrakhand	199.69	7,853
21		West Bengal	2,174.17	1,44,337
Sub- total (States) :-			25,986.85	16,56,586
22	North East States	Arunanchal Pradesh	78.44	1,606
23		Assam	365.32	24,353
24		Manipur	146.25	9,748
25		Meghalaya	0.72	48
26		Mizoram	164.04	10,456
27		Nagaland	229.27	13,560
28		Sikkim	0.02	1
29		Tripura	721.44	45,905
Sub- total (NE States) :-			1,705.50	1,05,677
30	Union Territories	A&N Island (UT)	-	-
31		Chandigarh (UT)	0.10	5
32		D&N Haveli (UT)	12.58	828
33		Daman & Diu (UT)	0.72	48
34		Delhi (UT)	2.72	200
35		Lakshdweep (UT)	-	-
36		Puducherry (UT)	57.99	3,862
Sub- total (UT) :-			74.12	4,943
Grand Total :-			27,766.46	17,67,206